

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE

ORIGINAL APPLICATION NO.170/00435/2017

DATED THIS THE 22ND DAY OF FEBRUARY, 2018

HON'BLE SHRI.PRASANNA KUMAR PRADHAN.....MEMBER (A)

1. S. Purushothama
S/o D Shivaramaiah
Aged about 55 years
Deputy Conservator of Forest
Kodagu Social Forestry Division
Madikeri

2. S.J. Chandrashekhar
S/o S. Jogaiah
Aged about 54 years
Regional Director &
Deputy Conservator of Forest
Environment
Udupi District

...Applicants

(By Advocate Shri Veerendra R. Patil)

V/s.

1. The Secretary of Government of India
Ministry of Environment
Forest and Climate change
Indira Paryavarn Bhavan
6th Floor, Prithvi Block
Jor Bagh Road
Ali Ganj New Delhi – 110 003

2. Union Public Service Commission
Dholpur House,
New Delhi – 110 003.

3. Principal Chief Conservator of Forest
(Head Forest Force)
Aranaya Bhavan, Malleshwaram,
Bangalore – 56003.

4. Principal Secretary to Government
Department of Personnel & Administrative Reforms
(DPAR)
Vidhana Soudha
Bangalore.

5. Under Secretary to Government
Department of Personnel & Administrative Reforms
DPAR (Service-V)
Vidhana Soudha
Bangalore

6. Sri Mohan N Gangolli
Aged about 59 years
Deputy Conservator of Forest
Mysore Paper Mills Sagar
Sagar Taluk
Shimogga District

Additional charge of Cadre post
Deputy Conservator of Forest Sagar
Sagar Taluk
Shimogga District.

7. Sri M.D. Todurkar, SFS
Aged about 58 years
Deputy Conservator of Forest
Bidar Division
Bidar

8. Sri Ravishankar C SFS
Aged about 36 years
Deputy Conservator of Forest &
Executive Director,
Chamarajendra Zoological Garden
Mysore.

9. Sri M.S. Manik SFS
Aged about 59 years
Deputy Conservator of Forest
Ballarri Division.

10. M.M. Jaya SFS
Aged about 58 years
Deputy Conservator of Forest
& Technical Assistant to
CCF Kodagu Circle,
Madikeri.

Additional Charge of DCF (Wildlife)

(Cadre post)
Madikeri

11. Sri H.R. Kumar SFS
Aged about 57 years
Deputy Conservator of Forest
Social Forestry Bangalore (Urban)

12. Chandranna SFS
Aged about 53 years
Deputy Conservator of Forest &
Chikkamagaluru Division
Chikkamagaluru

.... Respondents

(By Shri T.S. Mahanthesh, Counsel for R3-R5,
M/s Subbarao & Co, Counsel for R7-R8 &
Shri V.R. Sarathy, Counsel for R9)

ORDER (ORAL)

HON'BLE SHRI PRASANNA KUMAR PRADHAN, MEMBER (A)

The learned counsel for the applicants submits a memo saying that the applicants have since been posted to cadre posts vide orders dated 04.11.2017 and dated 29.01.2018 and hence the OA has become infructuous. Accordingly he seeks permission to withdraw the application. The prayer is allowed.

2. The OA is accordingly dismissed as withdrawn. No order as to costs.

(PRASANNA KUMAR PRADHAN)
Member (A)

/ksk/

Annexures referred to by the applicant in OA No. 170/00435/2017

Annexure-A1: Copy of the Note Sheet issued by Respondent No.5

Annexure-A2: Copy of Notification dated 23.01.2015 issued by Respondent No.5

Annexure-A3: Copy of Notification dated 27.01.2017 issued by Respondent No.5

Annexure-A4: Copy of Notification dated 05.07.2017 issued by Respondent No.5

Annexure-A5: Copy of Notification dated 12.07.2017 issued by Respondent No.5

Annexure-A6: Copy of Notification dated 17.07.2017 issued by Respondent No.5

Annexure-A7: Copy of Notification dated 22.07.2017 issued by Respondent No.5

Annexure-A8: Copy of Notification dated 22.07.2017 issued by Respondent No.3

Annexure-A9: Copy of Notification dated 06.01.2015 issued by Respondent No.5

Annexure-A10: Copy of Notification dated 31.12.2016 issued by Respondent No.5

Annexure-A11: Copy of the order dated 28.06.2013 passed by Central Administrative Tribunal in OA No. 237/2012

Annexure-A12: Copy of the order dated 17.12.2013 passed by the KAT in Application No. 7267/2013

Annexure-A13: Copy of order dated 05.03.2014 passed by Hon'ble High Court in Writ Petition No. 5539/2014 (S-KAT)

Annexure-A14: Copy of dated 05.03.2014 passed by Hon'ble High Court in Writ Petition No. 37984-986/2013 (S-KAT)

Annexure-A15: Copy of Notification dated 25.03.2014 issued by Respondent No. 5

Annexure-A16: Copy of Notification dated 16.11.2015 issued by Respondent No. 5

Annexure-A17: Copy of Notification dated 26.11.2015 issued by Respondent No. 1

Annexure-A18: Copy of representation dated 01.02.2017 given by the 1st applicant to Respondent No. 4

Annexure-A19: Copy of representation dated 03.02.2017 given by the 2nd applicant to Respondent No. 4

Annexures referred in Reply statement

Nil

Annexures referred in Rejoinder

Nil

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